

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560038.

Dated 22 SEP 1993

APPLICATION NO(S) 163 of 1993.

APPLICANTS: Smt.Krishnaveni v/s RESPONDENTS: Post Master General,  
Bangalore & Others.

TO.

1. Sri.A.R.Holla,  
Advocate, No.3,  
Second Floor,  
Sujatha Complex,  
First Cross,  
Gandhinagar,  
Bangalore-9.
2. Sri. G.S. hanthappa,  
Addl.Central Govt.  
Standing Counsel,  
High Court Bldg,  
Bangalore-1.

Subject:- Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the  
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the  
above said application(s) on 10-09-93.

for N. *[Signature]*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

22/9/93

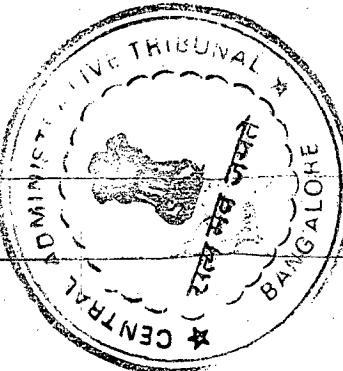
gm\*

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In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore

Application No.... 163 .....of 1993

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
10.09.1993		<p><u>PKS(VC)/VR(MA)</u></p> <p>Shri Holla for the applicant seeks leave to withdraw this application. Hence, this application stands dismissed as withdrawn.</p> <p>Sd- <span style="float: right;">Sd-</span></p> <p>MEMBER (A) <span style="float: right;">VICE CHAIRMAN</span></p> <p>TRUE COPY</p> <p>Rs. <u>10/-</u> 22/9/93 SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>